| (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 |  |        |               |        |  |                   |              |                    |            |                   |
|---|--|--------|---------------|--------|--|-------------------|--------------|--------------------|------------|-------------------|
|   |  |        |               |        |  |                   |              |                    |            |                   |
|   | No. of Claims  | Amount | No. of Claims | Amount | % Share in Total<br>Amount of Claims<br>Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |                   |
| 1   | Secured financial<br>creditors belonging<br>to any class of<br>creditors                                       | 2      | 5330209620    | 2      | 5330209620                                       | 100.00            | 0            | 0                  | 0          | <u>Annexure 1</u> |
| 2   | Unsecured financial<br>creditors belonging<br>to any class of<br>creditors                                     | 0      | 0             | 0      | 0  | 0.00              | 0            | 0                  | 0          | NA                |
| 3   | Secured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors)   | 0      | 0             | 0      | 0  | 0.00              | 0            | 0                  | 0          | NA                |
| 4   | Unsecured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors) | 0      | 0             | 0      | 0  | 0.00              | 0            | 0                  | 0          | NA                |
| 5   | Operational creditors<br>(Workmen)   | 0      | 0             | 0      | 0  | 0.00              | 0            | 0                  | 0          | NA                |
| 6   | Operational creditors<br>(Employees)   | 0      | 0             | 0      | 0  | 0.00              | 0            | 0                  | 0          | NA                |
| 7   | Operational creditors<br>(Government Dues)   | 0      | 0             | 0      | 0  | 0.00              | 0            | 0                  | 0          | NA                |
| 8   | Operational creditors<br>(other than<br>Workmen and<br>Employees and<br>Government Dues)                       | 0      | 0             | 0      | 0  | 0.00              | 0            | 0                  | 0          | NA                |
| 9   | Other creditors, if<br>any, (other than<br>financial creditors<br>and operational<br>creditors)                | 0      | 0             | 0      | 0  | 0.00              | 0            | 0                  | 0          | NA                |
| Total   |  | 2      | 5330209620    | 2      | 5330209620                                       | 100.00            | 0            | 0                  | 0          |                   |

Name of the Corporate Debtor: SHAH GROUP BUILDERS & INFRAPROJECTS LIMITED; Date of Commencement of CIRP: 06-06-2022; List of Creditors as on: 20-06-2022; Name of IP: Mr. Manish Jain; Process Number: 1; Last 5 digitof registration number: 11023